GOVERNMENT OF INDIA

MINISTRY OF EDUCATION

DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 119
TO BE ANSWERED ON 14.09.2020

Number of Schools

119. SHRI RAJIV PRATAP RUDY:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of Government, Government-aided and private schools in the country out of the total number of schools in the country, State/UT wise;
- (b) the total number of students enrolled in Government, Government-aided and private schools in the country, state/UT-wise;
- (c) whether the Government has identified the need for new private school regulations in the country, especially in regulation of fee and admissions processes, and if so, details thereof; and
- (d) whether the Government is aware of the high fees being charged by private schools for Nursery Class admissions and if so, steps being considered and taken thus far by the Union and State Governments to regulate this;
- (e) the number of private, Government and Government-aided schools established during the last three years, State/UT-wise; and
- (f) the steps taken to ensure compliance with respect to the reservation of the Economically Weaker Section by the Government?

ANSWER MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): As per Unified District Information System for Education (UDISE+), 2018-19, the state-wise total number of Government, Government aided and private schools in the country is at **Annexure-I.**
- (b): As per UDISE+ (2018-19), the total number of students enrolled in Government, Government aided and private schools in the country is at **Annexure-II**.
- (c) &(d): To ensure compliance with essential quality standards, NEP 2020 institutes an effective quality self-regulation or accreditation system for all stages of education including pre-school education private, public, and philanthropic. It further recommends setting up of an independent, State-wide, body called the State School Standards Authority (SSSA), States/UTs to ensure that certain minimal professional and quality standards (namely, safety, security, basic infrastructure, number of teachers across subjects and grades, financial probity, and sound processes of governance) are followed by all schools.

NEP 2020 further stipulates Public and private schools to be assessed and accredited on the same criteria, benchmarks, and processes, emphasizing online and offline public disclosure and transparency, so as to ensure that public-spirited private schools are encouraged and not stifled in any way. Also Private philanthropic efforts for quality education to be encouraged - thereby affirming the public-good nature of education - while protecting parents and communities from arbitrary increases in tuition fees. Public disclosure on the school website and on the SSSA website - for both public and private schools - would include (at the very least) information on the numbers of classrooms, students, and teachers, subjects taught, any fees, and overall student outcomes on standardized evaluations.

- (e): As per UDISE+ (2018-19), the state-wise number of private, Government and Government-aided schools established during the last three years is at **Annexure-III**.
- (f): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school. Section 12(1)(c) of RTE Act, 2009 provides for admission of children belonging to weaker sections and disadvantaged groups in the schools specified in sub-clauses (iii) and (iv) of clause (n) of section 2 in Class I (or below) to the extent of at least 25 percent of the strength of that class.

For implementation of Section 12(1)(c) of the RTE Act, the respective State and UT Government which is the appropriate government under the RTE Act, is required to notify the disadvantaged groups and weaker sections, notify per child cost and start admissions in private un-aided schools as per the laid down procedure.

The Central Government is supporting States and UTs for re-imbursement of expenditure incurred towards payment made to private schools for admission of children under Section 12(1)(c) from 2014-15. Also, Ministry of Education, in various meetings like State Education Secretaries Conference, Regional/State workshops, Project Approval Board Meetings and through various advisories and communications has been advising/ guiding State/ UT Governments on proper implementation of Section 12 of the RTE Act, 2009.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 119 TO BE ANSWERED ON 14.09.2020 ASKED BY HON'BLE MP SHRI RAJIV PRATAP RUDY REGARDING "NUMBER OF SCHOOLS"

_	Total Number of Schools					
State/UTs	Government	Aided	Private			
Andaman & Nicobar Islands	339	2	72			
Andhra Pradesh	45013	2346	15862			
Arunachal Pradesh	3179	64	503			
Assam	47223	5065	6084			
Bihar	72590	689	6031			
Chandigarh	121	7	74			
Chhattisgarh	48671	434	6842			
Dadra & Nagar Haveli	300	10	35			
Daman & Diu	112	4	23			
Delhi	2784	253	2666			
Goa	833	514	139			
Gujarat	35202	5734	13641			
Haryana	14516	26	7913			
Himachal Pradesh	15433	0	2778			
Jammu & Kashmir	24080	29	5552			
Jharkhand	35954	1177	1400			
Karnataka	50184	7417	20604			
Kerala	5011	7195	3156			
Lakshadweep	45	0	0			
Madhya Pradesh	122056	874	29105			
Maharashtra	66033	23554	19400			
Manipur	3073	587	1003			
Meghalaya	7802	4181	2220			
Mizoram	2564	231	1025			
Nagaland	2007	0	745			
Odisha	55483	5770	4957			
Puducherry	423	33	283			
Punjab	19404	458	8495			
Rajasthan	67578	0	35603			
Sikkim	854	19	417			
Tamilnadu	37728	8355	12439			
Telangana	29822	707	11621			
Tripura	4309	46	343			
Uttar Pradesh	163142	8090	87433			
Uttarakhand	16934	616	5519			
West Bengal	82876	127	11777			
All	1083678	84614	325760			

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 119 TO BE ANSWERED ON 14.09.2020 ASKED BY HON'BLE MP SHRI RAJIV PRATAP RUDY REGARDING "NUMBER OF SCHOOLS"

	Total Enrollment					
State/UTs	Government	Aided	Private			
Andaman & Nicobar Islands	49418	1823	17746			
Andhra Pradesh	3897043	263499	3672881			
Arunachal Pradesh	221605	17708	82176			
Assam	4798865	458368	1290181			
Bihar	19653062	180957	2192403			
Chandigarh	149683	8036	79308			
Chhattisgarh	4088725	88899	1487071			
Dadra & Nagar Haveli	58456	2433	21316			
Daman & Diu	20783	5211	13171			
Delhi	2288296	158142	1697805			
Goa	43777	203993	34375			
Gujarat	5417447	1824240	4238255			
Haryana	2136665	16292	3277808			
Himachal Pradesh	848791	0	525328			
Jammu & Kashmir	1264331	610	984502			
Jharkhand	4877167	326300	1159920			
Karnataka	4949769	1554723	4848469			
Kerala	1560458	2532589	1517551			
Lakshadweep	11675	0	0			
Madhya Pradesh	9265880	154306	6087339			
Maharashtra	5664237	10666880	5887708			
Manipur	193994	28210	398131			
Meghalaya	377818	327644	191101			
Mizoram	121897	21197	121638			
Nagaland	138085	0	238216			
Odisha	5455260	927070	1285848			
Puducherry	76637	27756	134649			
Punjab	2255538	227194	2703692			
Rajasthan	8476119	0	7796938			
Sikkim	88897	3604	34551			
Tamilnadu	4575575	2297501	5254459			
Telangana	2822435	107531	3613352			
Tripura	570161	28295	98161			
Uttar Pradesh	16875056	4848804	20320662			
Uttarakhand	967805	165301	1133876			
West Bengal	14236382	50601	1510005			
All	128497792	27525717	83950592			
Source: UDISE+ -2018-19 (Provisional)						

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 119 TO BE ANSWERED ON 14.09.2020 ASKED BY HON'BLE MP SHRI RAJIV PRATAP RUDY REGARDING "NUMBER OF SCHOOLS"

	Schools Established During the last 3 years								
State/UTs	2016			2017		2018			
	Govt	Aided	Private	Govt	Aided	Private	Govt	Aided	Private
Andaman & Nicobar Islands	2	0	2	1	0	0	0	0	0
Andhra Pradesh	220	4	689	257	1	634	101	2	414
Arunachal Pradesh	22	1	22	12	0	11	7	1	2
Assam	2	0	287	2	0	204	18	0	92
Bihar	186	4	189	20	0	188	15	0	27
Chandigarh	5	0	0	1	0	0	0	0	0
Chhattisgarh	179	1	470	176	0	402	110	2	122
Dadra & Nagar Haveli	2	0	1	0	0	1	0	0	0
Daman & Diu	0	0	0	1	0	0	0	0	1
Delhi	17	0	2	15	0	0	3	0	1
Goa	0	9	2	0	2	1	0	2	0
Gujarat	280	3	709	153	2	647	173	1	414
Haryana	10	0	126	13	0	121	47	0	91
Himachal Pradesh	125	0	85	111	0	88	5	0	43
Jammu & Kashmir	2	0	138	5	0	129	7	0	84
Jharkhand	15	0	7	34	1	12	9	0	3
Karnataka	2023	117	2427	11588	353	4213	4171	226	2584
Kerala	1	0	3	0	0	2	0	0	0
Lakshadweep	0	0	0	0	0	0	0	0	0
Madhya Pradesh	1042	3	1915	136	0	1796	148	2	1748
Maharashtra	31	9	1643	51	4	770	36	4	469
Manipur	13	0	15	1	0	16	3	0	6
Meghalaya	10	1	76	9	1	48	1	0	16
Mizoram	8	0	38	7	0	27	2	0	14
Nagaland	8	0	8	2	0	5	1	0	1
Odisha	139	2	134	91	0	100	46	1	23
Puducherry	0	0	7	0	0	3	0	0	3
Punjab	16	0	151	7	0	99	2	0	93
Rajasthan	268	0	717	118	0	1094	870	0	880
Sikkim	1	0	12	0	0	6	5	0	1
Tamilnadu	52	1	329	137	0	301	112	3	205
Telangana	282	0	514	420	0	589	27	1	217
Tripura	5	0	2	22	0	9	3	0	3
Uttar Pradesh	254	10	3037	34	3	1460	157	5	988
Uttarakhand	13	1	166	16	0	151	1	0	57
West Bengal	205	0	431	143	2	350	71	0	119
All	5438	166	14354	13583	369	13477	6151	250	8721

Source: UDISE+ -2018-19

(Provisional)